

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 437/(MAH)/2017

CORAM:

Present:


SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: M/s. Amrut Sagar Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mahesh N. Chaudhary	Advocate	

COMMON ORDER

CSP 436/230-232/NCLT/MB/MAH/2017  
CSP 437/230-232/NCLT/MB/MAH/2017  
CSP 438/230-232/NCLT/MB/MAH/2017  
CSP 439/230-232/NCLT/MB/MAH/2017  
CSP 440/230-232/NCLT/MB/MAH/2017  
CSP 441/230-232/NCLT/MB/MAH/2017

1. In all these cases, the publication in the newspaper to be made on or before 15.01.2018.
2. Thereafter the matter to be listed for **02.02.2018**.

Sd/-

**BHASKARA PANTULA MOHAN**

Member (Judicial)

Date : 15.12.2017

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Sd/-

**M.K. SHRAWAT**

Member (Judicial)